

(b) if so, the specific areas of application of these loans ; and

(c) the impact of this loan on the foreign debt of the country and its servicing cost ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Level of external commercial borrowings is determined keeping in view various factors such as requirements of projects, availability of credits from bilateral and multilateral sources to meet these requirements, the balance of payment position and the need to keep the debt service liability within prudent limits. The quantum of ECB in 1985-86 and the sectoral sub-allocations thereof is in the process of being determined.

Visit by Delegation of EEC for South Asia

6112. SHRI B.D. PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether a delegation of the European Economic Commission for South Asia visited India in February, 1985 ;

(b) if so, whether the Head of the delegation suggested at Cochin on 20 February, 1985 that European Economic Commission will offer assistance for development in the field of agriculture, rural development and fisheries ; and

(c) if so, the reaction of Government to the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Mr. Machioti who is the resident Head of the delegation of European Economic Commission for South Asia in New Delhi, visited Cochin in February, 1985. No other delegation of the European Economic Commission for South Asia visited India in February, 1985.

(b) Yes, Sir The EEC delegation have confirmed that Mr. Machioti referred to these matters in his speech at Cochin.

(c) EEC is already offering development assistance to India in the field of agriculture, rural development and fisheries. A number of project relating to these and other allied sectors posed to the EEC have been implemented with EEC assistance.

'C' Class Cities Elevated to Class 'B'

6113. PROF. P.J. KUREIN : Will the Minister of FINANCE be pleased to state :

(a) whether Government have identified 'C' class cities which are required to be elevated to 'B' class ;

(b) if so, the number of cities so identified, State-wise break-up thereof ; and

(c) if not, the time by which the identification will be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Cities are classified on the basis of population as revealed in decennial census. The last such classification was done in February 1983 on the basis of the 1981 census. Since the census of 1981, certain areas are added to the municipal limits of a few cities and in their cases, reclassification has been done according to the prescribed population criteria. The question of a general reclassification of 'C' class cities to 'B' class cities does not arise.

Sick Cotten Mills in the Country

6114. SHRIMATI JAYANTI PATNAIK : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether a large number of cotton mills have become sick ;